

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 483 of 1995

Monday this the Tenth day of April, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P. Raveendran, Staff No.J/M 4389,  
Head Train Examiner,  
Southern Railway,  
Mangalore.

... Applicant

(By Advocate Mr. R.K. Venu Nair)

Vs.

1. Union of India represented by the  
General Manager,  
Southern Railway, Madras.3.

2. Senior Divisional Mechanical  
Engineer, Southern Railway,  
Palakkad.

3. Senior Personnel Officer,  
Head quarters Office,  
Personnel Branch, Madras.3.

4. Senior Divisional Personnel Officer,  
Southern Railway, Palakkad.

... Respondents

(By Advocate Mr. Mathews J Nedumpara)

O R D E R

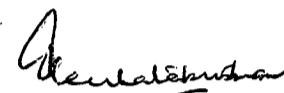
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges A5 and A8 orders on  
the ground that there is no application of mind. Quite  
apart from the fact that the phraseology used by  
T.J.Zacharias, Senior Personnel Officer is improper,  
learned counsel for respondents Railways submits that

Railways propose to withdraw these orders (A5 and A8). We think they are well advised in doing that. We permit the Railways to withdraw the impugned orders (A5 and A8) without expressing any opinion on the merits.

2. Application is allowed as aforesaid. No costs.

Dated the 10th day of April, 1995.



P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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List of Annexures

Annexure A-5: True copy of the letter No.J/M  
226/Abs/JM 4389/MAS dated 12.04.1994  
issued by the 2nd respondent to the  
petitioner.

Annexure A-8: True copy of order No.P(A) 90/J/89  
dt.13.01.1995 issued by the 3rd respondent.